



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. O.A. 111 of 200 7Applicant (s) Sri Bikram Nayak Respondent (s) Union of India & OthersAdvocate for Applicant (s) M/s. A.C. Sarangi Advocate for Respondent (s) A.K. Sarangi
K. Panda

NOTES OF THE REGISTRY

I.P. 00682501 - tiled.
 Defects pointed
 out in Scratching
 Sheet may kindly
 be seen.
 For baroar of
 Registration/consi-
 deration please.

13.3.07 20.5)

Applicant may
 remove the defects.

SO (J) 15.03.07

Defects removed.
 For baroar of
 Registration please.

22.3.07 20.5)

SO (J) 22.03.07

ORDERS OF THE TRIBUNAL

REGISTER

Dy. Registrar 22.03.07

order dated 23/03/07

By filing a memo dated 23/03/07,
 Mr. A.C. Sarangi, hel. counsel for the Applicant
 seeks permission to file a better application.

Heard. Prayer is allowed.

With the above, the O.A. stands

disposed of as withdrawn.

Send copies of this order along with copies
 of the O.A. to the Respondent and free copies of this
 order be given to the counsel for both the parties.

vice-chairman